

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00726/2018

Jabalpur, this Friday, the 03rd day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Akhilesh Kumar Mishra,
S/o Kailash Narayan Mishra,
DOB 10.07.1978,
R/o Kushwaha Colony,
Itawa Road,
Near Indira Gandhi School,
Nai Jameen, Bhind (MP)
Mobile No. 9754569878

-Applicant

(By Advocate –**Shri S.K. Nandy**)

V e r s u s

1. Union of India,
through its Secretary,
Ministry of Communication,
Dak Bhawan, New Delhi

2. Chief Postmaster General,
M.P. Circle, M.P.
Hoshangabad Rd.,
Bhopal (M.P.)

3. Superintendent of Post Offices,
Chambal Division,
Morena-476001 (M.P.)

4. Postmaster General,
Indore Region,
Indore (MP) 452001

- Respondents

(By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)**By Navin Tandon, AM:-**

The applicant was working as Gramin Dak Sevak (GDS) with the postal department.

2. The applicant was issued with a penalty of dismissal from service on 23.11.2017 (Annexure A-2). Thereafter he has submitted his appeal to Postmaster General, Indore on 05.03.2018 (Annexure A-3).

3. Learned counsel for the applicant submits that the said appeal has still not been decided by the appellate authority of the respondents. He further submits that the applicant would be satisfied if a direction may be given to the appellate authority of the respondents to consider and decide his appeal in a time bound fashion.

4. Shri S.P.Singh, learned Senior Standing counsel appears on behalf of the respondents on receipt of advance copy of O.A. and submits that he has no objection if this Original Application is decided in above terms.

5. Accordingly, this Original Application is disposed of at admission stage itself, without going into the merits of the case, by directing the appellate authority of the respondents to consider and decide the applicant's appeal dated 05.03.2018 (Annexure A-3)

with a reasoned and speaking order, within a period of 60 days from the date of receipt of a certified copy of this order. The decision so taken shall be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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